

**Enquiry into maintenance of Westland/
Dauphin Helicopters**

***557. SHRI MOHANBHAI PATEL:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any enquiry has been ordered to investigate the procedure and maintenance of the Westland and Dauphin helicopters of "Pawan Hans" following three major accidents involving the helicopters at Vaishno Devi, Madras and Dimapur in recent months;

(b) if so, when this enquiry has been ordered and the composition of the committee; and

(c) the other special precautions being taken to avoid such accidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) A Committee was constituted on the 9th February, 1989, Shri S.P. Marya, Acting Deputy Director General of Civil Aviation, Shri S.V. Vaishampayan, Deputy Director Engineering, Air India and Shri N.K. Rath, Deputy Engineering Manager (Quality Control), Air India, constitute the Committee.

(c) M/s Pawan Hans Limited has been asked to conduct refresher courses, adequate familiarisation training for flying in hilly terrain and conducting offshore operations. Instructions have also been issued that the latest meteorological data should be made available to the pilots before commencement of any operations in the hilly terrain/offshore locations.

[Translation]

Amount spent for security at Airports

***559. SHRI VILAS MUTTEMWAR:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the amount allocated to Directorate-General of Civil Aviation for security of different airports in the country during the last three years;

(b) the amount spent therefrom so far;

(c) whether the Directorate-General could not utilize the full amount allocated for security; if so, the reasons therefor; and

(d) the steps taken for security and the amount spent thereon at each airport?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). The Bureau of Civil Aviation Security as an independent entity with a separate budget came into being with effect from the 1st of April, 1987. It was allocated Rs. 3 crores in 1987-88 and the same amount in 1988-89, for incurring expenditure towards professional and special services on the security personnel deployed at airports. This amount is used for meeting expenses of the security personnel based at the airports on reimbursement basis to the State Governments. During the year 1988-89, no reimbursement was made as no bills were received by the Bureau of Civil Aviation Security. The amount for 1988-89 was therefore diverted for other expenses within the Civil Aviation Ministry.

(d) Based on the minimum security standards prescribed by the Bureau of Civil Aviation Security, security personnel are deployed at each airport, whose strength

varies from airport to airport for anti-hijacking and parameter security.

Statement given below will indicate expenses on parameter security at 4 inter-

national airports. As regards other airports, information is available with State Governments as they make expenditure and submit to the Central Government for reimbursement.

STATEMENT

Expenses on Perimeter Security at Four International Airports

Airport	1982-83 Rs.	1983-84 Rs.	1984-85 Rs.	1985-86 Rs.	1986-87 Rs.	1987-88 Rs.	1988-89 Rs.
1	2	3	4	5	6	7	8
Bombay	26,78,101.64	57,80,980.74	72,42,880.13	57,95,903.46	63,29,521.65	72,04,723.00	75,00,000.00
Delhi	16,59,424.90	19,26,305.55	23,67,147.88	28,50,028.80	43,47,825.85	56,24,084.00	75,00,000.00
Calcutta	4,00,000.00	5,00,000.00	5,00,000.00	5,00,000.00	5,00,000.00	5,00,000.00	10,00,000.00
Madras	8,28,325.68	9,01,370.72	9,90,889.55	14,61,883.70	29,46,079.40	15,04,601.80	40,00,000.00
	55,65,852.22	91,08,657.01	1,11,00,917.56	106,07,815.96	141,23,426.90	1,48,33,408.80	2,00,00,000.00